## <u>ORDER</u>

Hon'ble Mr. Justice Krishna Murari will hold Court on 17.06.2010.

The Division Bench comprising Hon'ble Mr. Justice V.M. Sahai and Hon'ble Mr. Justice Vikram Nath will sit in Court no.9 on 17.06.2010 and will take up the determination except fresh cases from Serial no.17 to 25, 173 to 186, 192 to 215 and 240 to 256.

Hon'ble Mr. Justice Rakesh Sharma will sit singly in Court no. 10 on 17.06.2010 at 10. a.m. upto midday recess and will take up the determination to be taken up on 17.6.2010 except fresh cases from Serial no. 90 to 189. Thereafter the Division Bench comprising Hon'ble Mr. Justice Rakesh Sharma and Hon'ble Mr. Justice Sabhajeet Yadav will sit after midday recess in Court no. 10 and will take up the remaining cases to be taken on 14.6.2010 and 15.06.2010 and fresh cases to be taken up on 17.06.2010 from Serial no.17 to 25 and 240 to 256 of Court no.9 (The Division Bench presided over by Hon'ble Mr. Justice V.M. Sahai) from week commencing 17.06.2010.

Holding of Court by Hon'ble Mr. Justice Mr. Justice R.D. Khare on 17.06.2010 and 18.06.2010 is hereby cancelled.

The Division Bench comprising Hon'ble Mrs. Justice Poonam Srivastava and Hon'ble Ms. Justice N.A. Moonis will sit in Court no. 7 on 17.06.2010 and will take up the fresh cases to be taken up on 17.06.2010 from Serial no. 173 to 186 and 192 to 215 of Court no. 9 (The Division Bench presided over by Hon'ble Mr. Justice V.M. Sahai). Thereafter Hon'ble Mrs. Justice Poonam Srivastava will sit singly after Division Bench and will take up the remaining cases to be taken on 14.06.2010, 15.06.2010 and 16.06.2010 and fresh cases to be taken on 17.06.2010 from Serial no. 156 to 319 of Court no. 47 (Hon'ble Ms. Justice N.A.Moonis) from week commencing 17.06.2010.

Hon'ble Mr. Justice Sabhajeet Yadav will sit singly in Court no. 21 at 10.00 a.m. upto midday recess and will take up the remaining cases to be taken on 14.06.2010 and 15.06.2010 and fresh cases to be taken up on 17.06.2010 from Serial no.90 to 120 of Court no. 10 (Hon'ble Mr. Justice Rakesh Sharma) from week commencing 17.06.2010.

Hon'ble Ms. Justice N.A. Moonis will sit singly after Court no. 7 on 17.06.2010 in Court no. 47 and will take up the determination of Court no. 47 except fresh cases from Serial no. 156 to 319.

Hon'ble Mr. Justice Krishna Murari will sit on 17.06.2010 in Court no. 40 and will take up the fresh cases to be taken on 17.06.2010 from serial No. 121 to 189 of court no. 10 (Hon'ble Mr. Justice Rakesh Sharma).

### <u>ORDER</u>

Hon'ble Mr. Justice B.K. Narayana will not hold Court on 17.06.2010. The remaining cases will be taken up by Hon'ble Mr. Justice B.K. Narayana on 18.06.2010.